

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.02.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### **For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 936 of 2020	BDH Industries Ltd. Vs. Mars Remedies Pvt. Ltd.	Kairav Trivedi	M.S. Vishnu Sankar

### **For Orders**

2.	Comp. App. (AT) (Ins) No. 102 of 2022	Smart Card IT Solutions Ltd. Vs. JHP Finvest Pvt. Ltd.	Pranav Sarthi	Sunil Fernandes
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### **For Directions**

3.	Comp. App. (AT) (Ins) No. 924 of 2020	National Polyplast (I) Pvt. Ltd. Vs. Manpasand Beverages Ltd.	Charu Sachdev	Swaroop George Roohina Dua-R1
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### **For Admission (Fresh Cases)**

4.	Comp. App. (AT) (Ins) No. 117 of 2022	SGA Fashion Pvt. Ltd. Vs. CMA Sandeep Kumar Bhatt	Ashutosh Gupta	
5.	Comp. App. (AT) (Ins) No. 118 of 2022	Chhattisgarh State Power Distribution Company Ltd. (CSPDCL) Vs. Salasar Steel and Power Ltd. and Ors.	Ravi Sharma	
6.	Comp. App. (AT) (Ins) No. 119 of 2022	Damodar Valley Corporation Vs. Kharkia Steels Pvt. Ltd. & Anr.	Madhumita Bhattacharjee	
7.	Comp. App. (AT) (Ins) No. 120 of 2022	Innovative Build Estates Pvt. Ltd. Vs. RG Buildestate Pvt. Ltd.	Susshil Daga	

**For Admission (After Notice)**

8.	Comp. App. (AT) (Ins) No. 09 of 2021 & I.A. No. 1177 of 2021	Arham Steels Vs. NIIL Infrastructure Pvt. Ltd & Ors.  <b>With</b>	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
9.	Comp. App. (AT) (Ins) No. 10 of 2021	Annapurna Steel Company Vs. NIIL Infrastructure Pvt. Ltd. & Ors.  <b>With</b>	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
10.	Comp. App. (AT) (Ins) No. 12 of 2021	Ram Swaroop Ramesh Chand Vs. NIIL Infrastructure Pvt. Ltd & Ors.	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
11.	Comp. App. (AT) (Ins) No. 78 of 2021	Damodar Valley Corporation Vs. VSP Udyog Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Raj Singhanian-R2 Akash Khattar-R3
12.	Comp. App. (AT) (Ins) No. 187 of 2021	Abhijit Jasrasaria Vs. JOP International Ltd.	P K Sachdeva	Aayush Malhotra Soham Kumar
13.	Comp. App. (AT) (Ins) No. 230 of 2021	Universal Speciality Chemicals Pvt. Ltd. Vs. Safex Chemicals (India) Ltd.	Abhishek Bharti	Rahul Garg Himanshu Gupta
14.	Comp. App. (AT) (Ins) No. 369 of 2021	Naushad Ahmed & Anr. Vs. Sudershan Gupta Resolution Professional of VIL Ltd. & Ors.	Ashish Choudhary	Nipun Gautam-R1 Amit Aggarwal-R2
15.	Comp. App. (AT) (Ins) No. 423 of 2021	Jaipur Trade Expocentre Pvt. Ltd. Vs. Metro Jet Airways Training Pvt. Ltd.	Sanjana Saddy	Manish Verma Vikrant Arora
16.	Comp. App. (AT) (Ins) No. 526 of 2021	Smt. Aruna Patel Vs. Punjab National Bank & Anr.	Arti Sharma	Ankit Raj Piyush Beniwal-R1 Amol Vyas-R2
17.	Comp. App. (AT) (Ins) No. 922 of 2021	Shamji Optima Pvt. Ltd. Vs. Tridhaatu Aranya Developers LLP.	Gaurav Nair	Ayush Puri
18.	Comp. App. (AT) (Ins) No. 1015 of 2021	Vijay Kumar Gupta Vs. Canara Bank	Kushal Bansal	

19.	Comp. App. (AT) (Ins) No. 1040 of 2021	Canara Bank (erstwhile Syndicate Bank) Vs. Supreme Alloys Ltd. & Anr.	Abhishek Naik	Sameer Rohatgi Manohar Malik-R2
20.	Comp. App. (AT) (Ins) No. 1042 of 2021	Ashok BalaSaheb Gajbar Vs. Meghna Rajeev Kore & Ors.	Varun khanna	Meenakshi Rawat Rajesh Cheetri-R1-R3 Neeha Nagpal Avinash RKhanoklarR4
21.	Comp. App. (AT) (Ins) No. 1069 of 2021	Sanjiv Bali Vs. Mrs. Pratibha Khandelwal Resolution Professional Mount Shivalik Industries Ltd. & Ors.	Rishabh Khandelwal	Abhishek Anand Mohak Sharma-R1 Pratibha Khandelwal Prateek Kushwaha-R2 & R4
22.	Comp. App. (AT) (Ins) No. 1070 of 2021	Sunil Tangri & Anr. Vs. Mrs. Ashu Gupta Resolution Professional Web Tech Packaging (India) Pvt. Ltd.	Rajiv K. Virmani	Vinod Khanna-RP
23.	Comp. App. (AT) (Ins) No. 1087 of 2021	Anil Soni Vs. KM Fincorp LLP & Anr.	Vipul Ganda	

#### For Hearing

24.	Comp. App. (AT) (Ins) No. 779 of 2021  <b>(PH)</b>	Reliance Asset Reconstruction Company Ltd. Vs. Narendra Plastics Pvt. Ltd.	Amit Mahaliyan	Prateek Kumar Raveena Rai
25.	Comp. App (AT) (Ins) No. 711 of 2019	Sushila Lakhotia. Vs. Zeal Developers Pvt. Ltd.	Aman Anand	Radhika Goel
26.	Comp. App. (AT) (Ins) No. 543 of 2020	Metro Cash & Carry India Pvt. Ltd. Vs. NWCC Supply Chain Solutions Pvt. Ltd.  <b>With</b>	Aditya Bhat	Gagan Chhabra
27.	Comp. App. (AT) (Ins) No. 545 of 2020	Metro Cash & Carry Pvt. Ltd. Vs. North West Carrying Company LLP	Aditya Bhat	Ruhi Chhabra
28.	Comp. App. (AT) (Ins) No. 856 of 2020	Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd.	Iqbal Tahir	Harsh Kaushik Sachin Akhoury

<b>29.</b>	Comp. App. (AT) (Ins) No. 867 of 2020	Mohd. Nazim Khan Vs. Committee of Creditors of Mothers Pride Dairy India Pvt. Ltd. & Ors.	Nilotpal Shyam	Bishwajit Dubey-R1 & R2 Akash Singhal-R3 Amarjeet Sing-R4 Swati Bhatnagar-R5
<b>30.</b>	Comp. App. (AT) (Ins) No. 967 of 2021	Babulal Aggarwal Director of Drishti India Ltd. Vs. Manish Kumar & Ors.	S. Premchandra	Sunil K Jain-R1 Priyanka Chouhan-R3

**02:00 PM**

**For Hearing**

<b>31.</b>	Comp. App. (AT) (Ins) No. 988 of 2021  (PH)	Neeraj Singal & Anr. Vs. Tata Steel Ltd. & Anr.	Aarushi Tiku	Vatsala Rai
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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**